

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 28<sup>th</sup> June, 2024

No. HCM/1/96-BENCH/  
and litigants that:

: It is informed to all learned members of the Bar

- i) In view of non-availability of Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to hold court sitting from 2<sup>nd</sup> to 5<sup>th</sup> July, 2024 as Her Ladyship is availing earned leave;

it is notified as under:

- 1) Regular Division Bench matters of Hon'ble The Chief Justice and Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to be listed on 2<sup>nd</sup> and 3<sup>rd</sup> July, 2024 will be listed on the same day before Hon'ble The Chief Justice and Hon'ble Mr. Justice A. Guneshwar Sharma; and
- 2) Regular Single Bench matters of Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to be listed on 4<sup>th</sup> and 5<sup>th</sup> July, 2024 will be listed on the same day before Hon'ble Mr. Justice A. Bimol Singh for fixing date.

By Order etc.

Sd/-  
**(KH. AJIT SINGH)**  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

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Imphal, the 28<sup>th</sup> June, 2024

Endt. No. HCM/1/96-BENCH/ 13812 - 32

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.  
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.